

श्री भक्त बर्षान : क्या इस मामले में कोई जांच की गयी है और जांच करने के बाद यह तै किया गया है कि उसके बारे में कोई सूचना नहीं है ?

सरदार मजीठिया : न तो एम्बर हैडक्वार्टर्स में कोई ऐसी खबर है, न आर्मी हैडक्वार्टर्स में कोई ऐसी खबर है, और न स्टेट गवर्नमेंट के पास कोई ऐसी खबर है ।

श्री भक्त बर्षान : जब यह रिपोर्ट प्रकाशित हुई तो क्या मंत्रालय ने यह उचित नहीं समझा कि चाहे शिकायत मिली हो या न मिली हो, इसकी जांच की जाये और पता लगाया जाये ?

सरदार मजीठिया : जब ऐसी शिकायत ही नहीं है तो जांच क्या की जाये । पेपर्स में तो खबरें निकलती रहती हैं, कोई सच होती है और कोई सच नहीं होती । उन सब की तो पड़ताल नहीं होती ।

WRITTEN ANSWERS TO QUESTIONS

National College of Physical Education

*541. **Shri V. P. Nayar:** Will the Minister of Education be pleased to state:

(a) whether plans for the National College of Physical Education have been finalised; and

(b) if so, its broad details ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) No Sir; plans have not yet been finalised.

(b) Does not arise.

Recruitment Rules

*542. **Dr. Satyawadi:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 1005 on the 22nd August 1955 and state when the necessary legislation under Article 16 (3) of the Constitution will be introduced in the Lok Sabha with a view to amending State rules and orders prescribing domiciliary qualifications for recruitment to services ?

The Deputy Minister of Home Affairs (Shri Datar): The question of initiating legislation under Article 16(3) of

the Constitution is being examined in the light of the recommendations of the States Reorganisation Commission and all other relevant factors. It is not possible at this stage to say whether and if so when legislation will be introduced in Parliament.

Backward Classes Commission

*543. { **Shri N. Rachiah:**
Shri Ramachandra Reddi:
Shri N. M. Lingam:
Shri K. C. Sodhia:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 154 on the 27th July, 1955 and state:

(a) whether Government have since examined the report of the Backward Classes Commission;

(b) if so, whether all their recommendations have been accepted; and

(c) the total amount of expenditure incurred by the Commission ?

The Deputy Minister of Home Affairs (Shri Datar):

(a) The Report is still under consideration.

(b) Does not arise.

(c) Rs. 5 lakhs.

Compulsory Primary Education

*550. **Shri Heda:** Will the Minister of Education be pleased to state:

(a) how many States have passed legislation making primary education compulsory;

(b) whether the Union Government have issued any directive or tendered any advice to the State Governments in this regard; and]

(c) if so, its nature ?

The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) 18 State Governments.

(b) No directive has been considered necessary.

(c) Does not arise.

Rural Higher Education Committee

*552. { **Shri K. P. Sinha:**
Shri Digambar Singh:

Will the Minister of Education be pleased to state the steps so far taken by Government towards the implementation of

be recommendations of the Committee on Higher Education for rural areas?

The Minister of Education and Natural Resources and Scientific Research (Maluna Azad): The Government have decided to set up a National Council for Rural Higher Education. A separate Section to promote the development of Rural Institutes has also been established in the Ministry.

Foreign Official Trainees in India

*555. **Shri R. N. Singh:** Will the Minister of Home Affairs be pleased to state the number of foreign officials receiving training in India particularly in Civil Service at present?

The Deputy Minister of Home Affairs (Shri Datar): The number of officials undergoing training in India is 26. Details are given in the statement laid on the table of the House. Arrangements for their training have been made under the Colombo Plan. (X See Appendix III, annexure No. 70).

Export of Dry Prawns

*556. **Shri Punnoose:** Will the Minister of Finance be pleased to state:

(a) whether during the visit of the Minister of Trade of Government of Burma last September, the Government of India took up with him the question of export to Burma of dry prawns; and

(b) if so with what result?

The Minister of Finance (Shri C. D. Deshmukh): (a) and (b) Talks with the Delegation which came from Burma were confined mainly to the grant of a loan to that country. Trade matters, including the export of dry prawns, were also discussed with a view to exploring the possibilities of increasing Indo Burmese trade. The Government of India did not, however, consider it necessary to lay down any conditions to the loan with regard to the export of any commodity to Burma including prawns.

Armed Forces Personnel

*557. **Shri Dhusiya:** Will the Minister of Defence be pleased to state:—

(a) whether it is a fact that reduction has taken place in the salaries of officers and other ranks of the Armed Forces.

(b) if so, when:

(c) what is the percentage of difference between their pre-war and post-war salaries; and

(d) what were the grounds that led to such reduction?—

The Minister of Defence Organisation (Shri Tyagi): (a) and (b). A New Pay

Sode for officers and other ranks of the Armed Forces was introduced in 1947. The rates of pay prescribed by the New Pay Code are definitely higher than the peace-time rates prevalent before the last war. In the case of personnel below the rank of officers, they also compare favourably to the rates which were in force during the war. In the case of officers, however, the current rates are lower than the war-time rates.

(c) Statements are laid on the Table (See Appendix III, Annexure No. 71.)

(d) During the war, the rates of pay applicable to British officers were applied to Indian officers serving in the Armed Forces as well. This was purely a war-time concession and could not be justifiably continued after the end of the war. The New Pay Code for officers introduced in 1947 was related to the pay-rates fixed for the superior civil services as a result of the recommendations of the Central Pay Commission.

Forged Currency

*558. **Sardar Iqbal Singh:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that an International gang which is responsible for circulation of forged currency notes of several crores has been detected by the Police recently; and

(b) if so the number of persons are involved?

The Minister of Revenue and Defence Expenditure (Shri A. C. Guha): (a) & (b) The question apparently refers to some press report emanating from Patna which is a very much exaggerated version of an ordinary attempt at forgery. According to information received from the Government of Bihar three persons were arrested at Patna on 1st November, 1955, in connection of a trap arranged on confidential information previously received. Suspected forged notes worth rupees seven teen were recovered by hours search. No basis has been found for press report that the persons belong to international or inter-state gang or that currency notes worth crores of rupees are involved.

Oil Prospecting and Refining

*564. **Shri Amjad Ali:** Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether Rumania has offered to India technical staff experienced in oil prospecting and refining;

(b) whether she has also offered oil drilling equipment; and

(c) if so, the steps taken in that direction?